

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2320
ANSWERED ON:03.12.2009
SECURITY TO JUDICIARY
Shanavas Shri M. I.

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether aftermath of attack on Judges of the High Courts of Tamil Nadu and Karnataka, the Government is contemplating to constitute a special security force to protect the judiciary;and

(b) if so, the details thereof ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M.VEERAPPA MOILY)

(a) &(b): There is no proposal under consideration of the Government to constitute a special security force to protect the judiciary. However, guidelines have been issued to the State Governments to review and adequately strengthen the security arrangements for High Courts and District/Subordinate Courts as well as Judges.